

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:460

ANSWERED ON:06.12.2013

ESTABLISHMENT OF CENTRAL MEDICAL SERVICES SOCIETY

Jeyadural Shri S. R.;Ramasubbu Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Medical Services Society to streamline the drug procurement and distribution system of the Department of Health and Family Welfare by eliminating the existing deficiencies in the system have become fully operational;

(b) if so, the details thereof; and

(c) steps taken by the Government to put in place a transparent system for drug procurement and distribution?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): No

(b)&(c): Central Medical Services Society (CMSS) has been registered under Societies Registration Act, 1860 on 22-03-2012.

The Society shall function as a professional and autonomous agency for procuring quality health sector goods and services. DG & CEO and two General Managers of CMSS have joined in recent post. Premises has been hired for functioning of CMSS.

CMSS will follow a two bid system for all procurements. Guidelines for efficient management of CMSS have been framed keeping in view the fundamental objective to bring transparency in procurement. It will make all procurements through e-Procurement system from the very beginning. Health Sector goods procured by CMSS will be distributed to the States/UTs by setting-up an IT enabled supply chain infrastructure and warehouses in 50 locations.